Website: www.nclat.nic.in



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.05.2025

## **NOTICE**

Please take notice that the following matters listed in the Court - II on 29.05.2025 were not taken up. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024 Part Heard	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	29.05.2025	04.07.2025
2.	Comp. App. (AT) (Ins) No. 1715 of 2024 & I.A. No. 7295 of 2024  Part Heard	Amit Chaturvedi Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	29.05.2025	02.07.2025
3.	Comp. App. (AT) (Ins) No. 455 of 2024 (With Defects) Part Heard	Vallabh Dhawan, Suspended Director of Aashiyana Infrastructure Development Pvt. Ltd. Vs. Aashiyana Infrastructure Development Pvt. Ltd (Through Its IRP) & Ors.	29.05.2025	01.08.2025

Website: www.nclat.nic.in

_			T		Website: www.nclat.nic.in
	4.	Comp. App. (AT) (Ins) No. 456 of 2024 (With Defects) Part Heard	Suresh Dhawan, Suspended Director of Stanley Hotels & Resorts Pvt. Ltd. Vs. Stanley Hotels & Resorts Pvt. Ltd (Through Its IRP) & Ors.	29.05.2025	01.08.2025
			With		
=	5.	Comp. App. (AT) (Ins) No. 540 of 2024	Rupin Malhotra Vs. Rahul Jindal & Anr.	29.05.2025	01.08.2025
		Part Heard			
			With		
=	6.	Comp. App. (AT) (Ins) No. 541 of 2024	Vallabh Dhawan Vs. Rahul Jindal & Anr.	29.05.2025	01.08.2025
		Part Heard			
			With		
	7.	Comp. App. (AT) (Ins) No. 542 of 2024	Suresh Dhawan Vs. Rahul Jindal & Anr.	29.05.2025	01.08.2025
		Part Heard			
-	8.	Comp. App. (AT) No. 87 of 2024	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt.	29.05.2025	06.08.2025
		Part Heard	Ltd. & Anr.		
		1 110 110111			
ļ	9.	Comp. App. (AT)	With Mecamidi HPP India Pvt. Ltd.	29.05.2025	06.08.2025
	7.	No. 89 of 2024 & I.A. No. 7565 of	Vs. Flovel Hydro Technologies Pvt.	27.03.2023	00.00.2023
		2024	Ltd.		
		Part Heard			
			With		
	10.	Comp. App. (AT) No. 90 of 2024	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	29.05.2025	06.08.2025
		Part Heard			
			With		

Website: www.nclat.nic.in

				Website: www.nclat.nic.in
11.	Comp. App. (AT) No. 91 of 2024	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	29.05.2025	06.08.2025
	Part Heard			
12.	Contempt Case (AT) No. 17 & 18 of 2025 in Comp. App. (AT) (Ins) No. 1593 & 1594 of 2023	Mukesh Gupta RP for Grand Venezia Commercial Towers Pvt. Ltd. & Bhasin Infotech & Infrastructure Pvt. Ltd. Vs. Ashok Kumar & Ors.	29.05.2025	30.05.2025
13.	Comp. App. (AT) (Ins) No. 1593 of 2023 & I.A. No. 5755, 5756, 5757 of 2023 & 2826, 7807, 7817, 7883, 8349, 8542 of 2024 (With Defects)	Ashok Kumar Erstwhile Director of Corporate Debtor Vs. Col Gautam Mullick & Ors.	29.05.2025	30.05.2025
	Part Heard	With		
14.	Comp. App. (AT) (Ins) No. 1594 of 2023 & I.A. No. 5759, 5760, 5761 of 2023 & 1359, 1366, 2333, 2827, 5137, 5139, 5161, 7854, 7857, 8342, 8350, 8536, 8539 of 2024, 1039, 1297, 1932, 2253, 2263, 2603 of 2025 (With Defects) Part Heard	Satinder Singh Bhasin Erstwhile Director of Bhasin Infotech and Infrastructure Pvt. Ltd. Vs. Col Gautam Mullick & Ors.	29.05.2025	30.05.2025
15.	Contempt Case (AT) No. 12 – 14 of 2025 in Comp. App. (AT) (Ins) No. 1594 of 2023	DS Chewing Products LLP Vs. Satinder Singh Bhasin (Erstwhile Director of Bhasin Infotech & Infrastructure Pvt. Ltd) of Ors.	29.05.2025	30.05.2025